

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 1/TT/2022**

- Subject** : Petition for determination as well as truing up of transmission tariff for the 2014-19 period and determination of transmission tariff for the 2019-24 period in respect of eleven number of assets under “Establishment of Communication System under Expansion/Up-gradation of SCADA/EMS System at SLDCs of Eastern Region (BSPTCL)”.
- Date of Hearing** : 29.5.2024
- Coram** : Shri Jishnu Barua, Chairperson  
Shri Arun Goyal, Member  
Shri Ramesh Babu V., Member
- Petitioner** : Power Grid Corporation of India Limited (PGCIL)
- Respondents** : Bihar State Power (Holding) Company Limited (BSPHCL)
- Parties present** : Ms. Rohini Prasad, Advocate, BSPHCL  
Shri Anup Kashyap, Advocate, BSPHCL  
Ms. Suchitra, PGCIL

**Record of Proceedings**

The order in the instant petition was reserved on 6.2.2024. However, the order could not be issued prior to Shri P. K. Singh, Member, demitting the office. Accordingly, the matter is listed for hearing today.

2. The learned counsel for the Petitioner submitted that the pleadings have been completed in the matter and arguments were heard.
3. After hearing the parties, the Commission reserved the order in the matter.

**By order of the Commission**

sd/-  
(V. Sreenivas)  
Joint Chief (Law)

